

House must know that we are not going to extend the session. The session is going to end on the 10th December, 1965.

Shri Hari Vishnu Kamath: On the 10th pucca?

Shri Satya Narayan Sinha: As scheduled; it is not going to be extended. (An Hon. Member: Why? I cannot explain every 'why' about it here...

Shri Hari Vishnu Kamath: Is it pucca?

Shri Satya Narayan Sinha: It is pucca, cement pucca.

श्री हरम चन्द कछाय (देवास): यही बात मुझे में कही, मुस्करा कर करते तो ठीक था।

अध्यक्ष महोदय: वह भी आप में कुछ न कुछ सचकता ले रहे हैं।

Shri Satya Narayan Sinha: We are thinking of calling the next session, that is, the budget session, a little earlier than usual, and so we shall take up some of the business outstanding in this session during the budget session.

Shri Hari Vishnu Kamath: What is the approximate date?

Shri Satya Narayan Sinha: As early as possible, earlier than all the usual budget sessions. All these things would be taken up then; whatever is left over can be taken up then, and we shall try to accommodate those things in the next session.

श्री हरम चन्द कछाय: बीड़ी मजदूर बाला

अध्यक्ष महोदय: अब दो में ज्यादा तो नहीं ले सकते। देखेंगे।

श्री सत्यनारायण सिन्हा: बीड़ी के बारे में हमेशा कछाय साहब सवाल उठा देते हैं। बीड़ी बंद छोड़ने नहीं हैं।

इसकी तो मैं कहूँ कि बहुत सी बातें प्रानी हैं हाउस में। कागम के लिए हमने भी प्रानी किया है, आपने भी प्रानी किया है। कुछ मेरवानी करें ताकि काम चल सके।

बीड़ी के बारे में जो मिनिस्टर साहब इच्छा करें, मैंने उनसे कहा है। कल भी रिमाइंड किया है कि बार बार बीड़ी का सवाल उठा जाता है। कछाय साहब बीड़ी छोड़ने नहीं हैं।

श्री हरि विष्णु कामत: बीड़ी मिगरेट पीना खराब है।

12.28 hrs.

UNION DUTIES OF EXCISE (DISTRIBUTION) AMENDMENT BILL*

The Minister of Finance (Shri T. T. Krishnamachari): I beg to move for leave to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1962.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1962."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce† the Bill.

ADDITIONAL DUTIES OF EXCISE (GOODS OF SPECIAL IMPORTANCE) AMENDMENT BILL*

The Minister of Finance (Shri T. T. Krishnamachari): I beg to move for leave to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957."

The motion was adopted.

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†Introduced with the recommendation of the President.